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Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P NO.337/KB/17 C.P No.444/2001

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company Under Section		Reliance Firebricks & Pottery Co Ltd & Ors. 391(2), 394		

## ORDER

None responded.

List the matter on 04/09/2017.

Sd., (Vijai Pratap Singh) Member (J)